

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 436
TO BE ANSWERED ON 13.12.2018**

ASSISTANCE TO BPL FAMILIES OF SC/ST

436. SHRI NARAYAN LAL PANCHARIYA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is providing any financial assistance to BPL families of SC/ST for their social and financial development;
- (b) if so, the details thereof;
- (c) whether Government has laid down any ceiling as to what per cent of the project cost would be provided by Government as assistance; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (d): Under the scheme of Special Central Assistance to Scheduled Castes Sub-Plan (SCA TO SCSP) being implemented through the States Governments/Union Territory Administrations, the financial assistance is to given to Scheduled Caste persons living below the poverty line in order to give a thrust to family oriented schemes for economic development of SCs. The amount of subsidy admissible under the scheme is 50% of the project cost, subject to a maximum of Rs.10,000/- per beneficiary.
